

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

OLA. No. 540 of 1997.

Tuesday this the 22nd April, 1997.

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

N. Rajan, CPC Khalasi,
Inspector of Works Office,
Southern Railway, Quilon,
Residing at Uma Nilayam,
Ward-C, Kilikolloor,
Quilon District.

.. Applicant

(By Advocate Shri VR Ramachandran Nair)

Vs.

1. Union of India represented by
the General Manager,
Southern Railway, Madras.
2. The Senior Divisional Personnel
Officer, Southern Railway,
Trivandrum.

.. Respondents

(By Advocate Smt. Sumathi Dandapani)

The application having been heard on 22nd April 1997,
the Tribunal on the same day delivered the following:

O R D E R

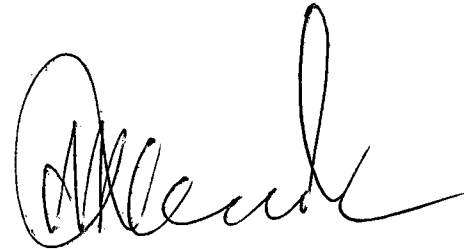
The applicant who has been working as a Casual Khalasi under the Inspector of Works is aggrieved by the order A-2 to the extent that he is asked to work as a Gangman. His case is that he is entitled to be absorbed in his own trade and grade in the quota reserved for decasualisation of skilled workers. Learned counsel for respondents states that the impugned order was issued only to regularise the service of applicant as a Gangman as a vacancy in the quota in the post of Khalasi has not so far arisen. Learned Counsel also states that since the applicant is not willing to accept the appointment as Gangman; the respondents have

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no objection in allowing him to continue as a Casual Khalasi with the risk of retrenchment while awaiting his turn for being absorbed in the relevant grade.

2. In the light of what is stated above, the application is disposed of directing the respondents to allow the applicant to continue as a Casual Khalasi with the risk of being retrenched and to consider him for regularisation in the decasualisation quota in his present grade in his turn. There is no order as to costs.

Dated the 22nd April, 1997.



A.V. HARIDASAN
VICE CHAIRMAN

LIST OF ANNEXURE

Annexure A-2: True copy of the office order
No.24/97/WP and No.V/P.564/I/Emp/TVC/
Vol.V dated 25-3-1997 issued by
the 2nd respondent ordering to
relieve the applicant as Gangman.

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